NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/388/ (IB)/2017

NAME OF THE PETITIONER(S)

: APAR INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: G.E.T. POWER LTD

UNDER SECTION

: 433 (E) (F)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P.R. MURALI P. KANINILANU

COUNSEL FOR

PSTITIONER.

ORDER

Counsel representing both the parties are present and prayed time for making submissions. Time extended at request. Put up on 16.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc